

Date of Order

Order

12/5/95

Mr. J. K. Mishra, Counsel for the Applicant

Register Put up in Court for
admission on 23/5/95REGISTRAR
C.A.T. JODHPUR23.5.95

Mr. J. K. Mishra - Counsel for the Applicant.

Heard Shri Mishra.

The O.A. is dismissed as withdrawn.

(Rattan Prakash)
member (J)N. K. Verma
(N. K. VERMA)
Member Adm.

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24/5/95

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